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**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/03/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/144/2016
NAME OF THE PETITIONER(S) : C. Ponmalar
NAME OF THE RESPONDENT(S) : M/s S. Albert & Company Private Limited & 5 others
UNDER SECTION : 397/398, 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S. Manjula Devi, Adv
For CSR & Co Company Secretaries up
CBE

For Petitioners



2. S. Manohumar
(For. PCS Itari)

For Respondents



ORDER

Counsel representing both the parties are present. Both the counsel submitted that the prospect of settlement between the parties, in the presence of the mediator, is in progress and sought time for reporting the final outcome of the settlement. Time extended at their request. Put up on **28.04.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)